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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

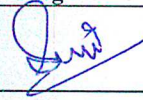
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suseela	Advocate	suseela.adv@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Byarnia	PLS	cssumanbyarnia@gmail.com 9703358320	

ORDER

Counsel for both the sides are present. Counsel for the Respondent submits that the Respondent is trying to settle the matter and seeks adjournment. Counsel for the Petitioner submits that the matter may be adjourned and in the meantime parties may discuss regarding settlement. Call on 19.12.2019 for reporting settlement and no further time shall be allowed under any circumstances


MEMBER JUDICIAL

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